

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1662
ANSWERED ON 03/08/2026**

SAFETY OF WOMEN IN PUBLIC TRANSPORTS IN URBAN AREAS

1662. SMT. RAJATHI:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has conducted any nationwide gender safety audits of urban public transport corridors, including areas around metro stations, bus terminals and other transit hubs, if so, the details thereof;
- (b) whether the audits have identified the dark spots and other safety concerns affecting women commuters, city-wise;
- (c) the corrective measures taken by Government along with the funds allocated and utilised during the last five years; and
- (d) the specific projects that have been launched by Government during the last five years to promote safety of women in urban centres?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) and (b): “Public order” is a State subject as per Constitution of India. Therefore, the safety of bus terminals, areas outside metro stations is the responsibility of concerned State Government.

(c) and (d): The safety and security of women commuters are integrated with the planning, design, operation and maintenance of the Metro/RRTS systems. Specifically, surveillance systems, security deployment, emergency communication facilities, adequate lighting and other passenger safety measures are incorporated as part of standard operational and infrastructure practices of Metro/RRTS companies. These measures are part of overall metro project cost and are not sanctioned separately by this Ministry.
